

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)


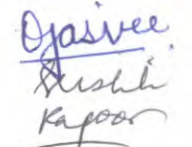
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .  
Vs  
M/s. Gallus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Sarwan Raza	Adv.	Petitioners	
2.	Sh. Mohd. Wasim Akram	Adv.	,,	
3.	Ms. Anvesh Gupta		,,	
1.	Ms. Ranjana Roy Gaurai	Adv.	} Respondents	
2.	Ms. Vasudha Sen,	Adv.		
3.	Ms. Srishti Kapoor,	Adv.		

ORDER

For order see C.P. No. 27(ND)/2015.